

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/4091 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Rajkhowa,
Member, MACT, Nagaon.

Dated Guwahati, the 7th September, 2021

Sub:- **Station leave.**

Ref:- Your Letter No.MACT(N)/1530, dated 07.09.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 07.09.2021 till the morning of 09.09.2021**, has been granted. Further, the District & Sessions Judge, Nagaon and in her absence, the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/4092 - ⁴⁰¹³ /A, dated 7.9.2021

Copy to:

1. The District & Sessions Judge, Nagaon.
2. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

Rda